

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI
ABSTRACT**

**SPECIAL MAGISTRATE COURTS IN THE STATE OF ANDHRA
PRADESH – Transfer and Posting of Special Magistrate – ORDERS -
ISSUED.**

ROC.NO.73/2026-B.SPL.

NOTIFICATION NO.73–B.SPL.

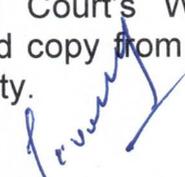
**DATED: 21.01.2026
READ:**

**The High Court made the following transfer and Posting of
Special Magistrate:-**

Sri T.V.S.S.Prakash, I Special Magistrate, Vijayawada, Krishna District, is transferred and posted as Special Magistrate, Tanuku, West Godavari District (post kept vacant).

- i) Sri T.V.S.S.Prakash is directed to hand over the charge of his post to the IV Special Magistrate Vijayawada and proceed to his new station and shall take charge of his post from II/I Additional Civil Judge (Junior Division), Tanuku, West Godavari District, as the case may be.
- ii) The IV Special Magistrate, Vijayawada will be in full additional charge of the said post of I Special Magistrate, Vijayawada, Krishna District, until further orders.

NOTE: The Order is placed in the High Court's Web Site <http://aphc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar-cum-I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (**with a request to direct the concerned to upload the proceedings in the High Court's Website**).

5. The Secretary to Government, Law (L.A & J – SC.F) Department, Government of Andhra Pradesh, Amaravathi, Guntur District.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.
7. The Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.
8. The Principal District Judges, Krishna at Machilipatnam and West Godavari at Eluru.
9. The I Addl. District Judges, Krishna at Machilipatnam and West Godavari at Eluru.
10. The I Special Magistrate, Vijayawada, Krishna District.
11. The IV Special Magistrate, Vijayawada, Krishna District.
12. The Special Magistrate, Tanuku, West Godavari District.
13. The II Additional Civil Judge (Junior Division), Tanuku, West Godavari District.
14. The I Additional Civil Judge (Junior Division), Tanuku, West Godavari District.
15. The District Treasury Officers, Krishna at Machilipatnam and West Godavari at Eluru.
16. **THE SECTION OFFICERS:-**
 - (a) B.Section; (b) Computer Section; (c) D-I Budget; (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Andhra Pradesh.